

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 22<sup>nd</sup> May, 2025

**NO.HC.VII-84(Pt.I)/2020/3332/A** ##### The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officers to attend the ***"One-day training programme on DNA Technology and its Application in Crime Investigation and Trial"*** on **24-05-2025** from **10:00 A.M. to 05:00 P.M** at Judicial Academy, Assam in place of **Sri Abubakkar Siddique**, District & Sessions Judge, Charaideo and **Smti Mridu Chanda Bordoloi**, District & Sessions Judge, Sivasagar who have been **exempted** from attending the aforesaid programme.

Sl. No.	Name of the Officers	Designation and Place of Posting
1.	<b>Smti. Monmee Sarma</b>	Addl. District & Sessions Judge, Nalbari
2.	<b>Smti Kangki Rani Deka</b>	Addl District and Sessions Judge-cum-Special Judge, POCSO, Sonitpur

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **24-05-2025 at 09:45 A.M.** for the aforesaid programme.

By Order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo NO.HC.VII-84(Pt.-I)/2020/3333/A** **Dated: 22-05-2025**

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]***

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Charaideo / Sivasagar
6. The District & Sessions Judge, Nalbari / Sonitpur

***(He/She is requested to inform to the concerned about the notification).***

7. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation is to intimate their travel itinerary***, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **22-05-2025** so as to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

**c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**

22-05-2025